

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 65/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH JULY, 2018, 10:30 A.M.

Name of the Company	Jeco Agrovet Pvt.Ltd.-Vs- Farmville Agrovet Ltd.		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ratul Das .

Advocate for
Operational Creditor

Ratul Das
30/7/18

2. Amritam Mandal

Advocate for
the Corporate
Debtor.

Amritam Mandal
30/7/18

ORDER

Ld. Counsel for Operational Creditor and Corporate Debtor is present.

Ld. Counsel for the Operational Creditor sought time to file rejoinder. Time is granted. To be filed within 7 days.

List it for further consideration on 18/09/2018.

Jd

(Jinan K.R.)
Member (J)